Social and physical infrastructure development for minority communities

1008. SHRI SANJAY RAUT: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government of Maharashtra has sent any proposals/ suggestions for the improvement in current infrastructure for the minority communities;
 - (b) if so, the details thereof and Government's response thereto;
- (c) whether Government of Maharashtra has requested for substantial funds for physical and social infrastructure development for minority communities in the State; and
- (d) if so, the details and steps taken by Government for the fulfilment of Maharashtra Government's request so far during the last two years?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (d) The Ministry of Minority Affairs has identified Eight Minority Concentration Blocks(MCBs) and 6 Minority Concentration Town(MCTs) of Maharashtra for implementation of Multi-sectoral Development Programme during current Twelfth Five Year Plan period since 2013-14. The project proposals related to providing of better infrastructure for education, health, skill etc have been received from Government of Maharashtra for identified MCBs and MCTs. The eligible projects proposals were considered by Empowered Committee on MsDP at Ministry during its 89th, 106th and IIIth meetings. The meetings were also attended by District and State Government officials of Maharashtra through video-conferencing. The details of projects approved under MsDP and funds released to Government of Maharashtra for implementation of project is as under:-

(1) Details of Year-wise project approved:

₹ in lakh

Year	Project approved	Amount released to State			
2014-15	659.73	329.83			
20.15-16	7814.79	3268.20			
Total	8474.52	3598.03			

⁽²⁾ Year-wise types of projects approved:

Year	School building	Hostel	Additional Class Rooms (ACRs)	Industrial Training Institutes (ITIs)	Poly- technic	Infrast- ructure for Health Centres	Anga- nwadi Centres
Projects ap	proved (in nu	mbers)					
2014-15	1	3	0	O	0	0	0
2015-16	4	5	327	2	1	25	127
Total	5	8	327	2	1	25	127

Financial assistance to poor people from minority communities

1009. DR. V. MAITREYAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the financial support provided to Minority people under the National Minorities Development and Finance Corporation (NMDFC) in the last three years, yearwise, State-wise;
- (b) the various steps taken by Government to provide financial support for unorganised sector workers from minority communities in the country in the coming years;
- (c) whether Government has allocated adequate funds for providing financial assistances to poor people from minority communities and if so, the details thereof; and
 - (d) the total funds allocated by Government in the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) The State-wise and year-wise details of the loans extended by the National Minorities Development and Finance Corporation (NMDFC) to targeted beneficiaries belonging to minority communities during the last three years is given in the Statement (*See* below).

- (b) NMDFC provides concessional loans for self-employment and income generating ventures to eligible beneficiaries belonging to minority communities including those working in un-organized sectors.
- (c) and (d) The Central Government contributes the central share of equity to the Authorized Share Capital of NMDFC which is utilized by NMDFC in extending loans to eligible minorities through State Channelizing Agencies (SCAs) nominated by respective State Governments/UT Administrations. The Central Government does not allocate State